

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/20852/2025 ARBP/67/2025	MAA DURGA ELECTRIC CENTRE VS UNION OF INDIA	PRAFULLA CH. BISWAL VS	// (//
2	D-ARBP/28628/2025 ARBP/68/2025	G4S SECURE SOLUTIONS (INDIA) PRIVATE LIMITED,NEW DELHI VS YAZDANI INTERNATIONAL PRIVATE LIMITED , BBSR	SAMARENDRA KUMAR MOHANTY VS	// (//
3	D-BLAPL/21265/2025 BLAPL/7493/2025	RAGHUNATH MAHANTA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000008/2025
4	D-BLAPL/21655/2025 BLAPL/7494/2025	ANANTA DIGAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SPECIAL CRIME UNIT /8 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000398/2024
5	D-BLAPL/21657/2025 BLAPL/7495/2025	TEMA @ MAHESWAR MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BAMBARI /62 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) GR/0000373/2025
6	D-BLAPL/21661/2025 BLAPL/7496/2025	RAJENDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/000014/2025
7	D-BLAPL/21665/2025 BLAPL/7497/2025	KUNU @ RAJIB MALIK @ RAJEEB MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000232/2025
8	D-BLAPL/21666/2025 BLAPL/7498/2025	DAGARA @ ASHOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /102 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000147/2025
9	D-BLAPL/21679/2025 BLAPL/7499/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /167 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0000470/2025
10	D-BLAPL/21682/2025 BLAPL/7500/2025	SURYAKANTA MISHRA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	JAGATPUR /596 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000064/2025
11	D-BLAPL/21649/2025 BLAPL/7501/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /168 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0000471/2025

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12	D-BLAPL/21681/2025 BLAPL/7502/2025	JAHID MOHAMMAD VS STATE OF ODISHA	GANESWAR BEHERA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000068/2025
13	D-BLAPL/21702/2025 BLAPL/7503/2025	NAGESH YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000007/2025
14	D-BLAPL/21708/2025 BLAPL/7504/2025	ASISH KUMAR JENA VS STATE OF ODISHA	SAGARIKA SAHOO VS	LALBAG /114 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000242/2025
15	D-BLAPL/21710/2025 BLAPL/7505/2025	ASHOK NANDA VS STATE OF ODISHA	PANKAJ PARIDA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000072/2025
16	D-BLAPL/21714/2025 BLAPL/7506/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /169 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DISTRICT) GR/0000474/2025
17	D-BLAPL/21715/2025 BLAPL/7507/2025	SUNIL ROUT @ JADIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /412 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000408/2025
18	D-BLAPL/19544/2025 BLAPL/7508/2025	MILU JANI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BANAPUR P.S. /187 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000274/2025
19	D-BLAPL/21263/2025 BLAPL/7509/2025	DILESWAR BEHERA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	PARJANG /267 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000326/2025
20	D-BLAPL/19838/2025 BLAPL/7510/2025	AMANULLAH KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
21	D-BLAPL/21153/2025 BLAPL/7511/2025	ABHAY @ AVAYA KUMAR PARIDA VS STATE OF ODISHA	SANJIT KUMAR DAS VS	KHAIRA /139 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000945/2024
22	D-BLAPL/21297/2025 BLAPL/7512/2025	ADITYA PALA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PARLAKHEMUNDI /125 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000022/2025
23	D-BLAPL/21745/2025	AKRUR MAJHI	BIJAYA KUMAR RAGADA	VIGILANCE PS (BERHAMPUR) /10 /2025

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	BLAPL/7513/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (VIGILANCE), PHULBA GR/000003/2025
24	D-BLAPL/21546/2025 BLAPL/7514/2025	KISAN BARIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KAMAKHYANAGAR /340 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000007/2025
25	D-BLAPL/21754/2025 BLAPL/7515/2025	MAHENDRA KUMAR UIKEY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MATHILI /82 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/000084/2025
26	D-BLAPL/21760/2025 BLAPL/7516/2025	GORANG CHANDRA @ GOURANGO CHANDRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /195 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001565/2025
27	D-BLAPL/21761/2025 BLAPL/7517/2025	MANSURUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /96 /2023 A.D.J.,BHADRAK(Bhadrak) ST/000040/2024
28	D-BLAPL/21734/2025 BLAPL/7518/2025	HULI @ SUJATA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /188 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000342/2023
29	D-BLAPL/21763/2025 BLAPL/7519/2025	KALIA @ KANHA MAHALIK @ KALIAKANHA MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SIMULIA /60 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000248/2025
30	D-BLAPL/19228/2025 BLAPL/7520/2025	RAKESH MANDAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000318/2024
31	D-BLAPL/21766/2025 BLAPL/7521/2025	HALU @ HALA @ MAKARDHWAJ SAHU VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR TOWN /501 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000027/2024
32	D-BLAPL/21770/2025 BLAPL/7522/2025	AMIT SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MANCHESWAR P.S. /476 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000486/2024
33	D-BLAPL/21773/2025 BLAPL/7523/2025	SWARAJ RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /82 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000096/2025
34	D-BLAPL/21524/2025 BLAPL/7524/2025	LAXMIDHAR SAHU VS	SUJIT KUMAR DASH VS	BARGARH /320 /2025 S.D.J.M.,BARGARH(Bargarh)

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35	D-BLAPL/21796/2025 BLAPL/7525/2025	STATE OF ODISHA ASHOK KUMAR PANIGRAHI VS	LALATENDU SAMANTARAY VS	CT/0000817/2025 PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam)
36	D-BLAPL/21804/2025 BLAPL/7526/2025	STATE OF ODISHA SAMANTA LUHA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	ST/0000152/2024 TITILAGARH /405 /2022 SPECIAL JUDGE (POCSO), BALANGIR(B
37	D-BLAPL/21409/2025 BLAPL/7527/2025	STATE OF ODISHA LAXMAN MAHAKUD @ LAXMAN MAHAKUR VS	SAKTI PRASAD DAS VS	Spl/0000018/2023 NAYAGARH SADAR /155 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh)
38	D-BLAPL/21887/2025 BLAPL/7528/2025	STATE OF ODISHA MAN BAHADUR @ RAJA MANN SULTAN VS	MANOJ KUMAR MOHANTY VS	Spl/0000044/2025 JHARSUGUDA SADAR /225 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
39	D-BLAPL/21416/2025 BLAPL/7529/2025	STATE OF ODISHA PRANESWAR MALLICK VS	SURYAKANTA DWIBEDI VS	CT/0001146/2025 BALLIGUDA /12 /2025 A.D.J.,BALLIGUDA(Kandhamal)
40	D-BLAPL/21888/2025 BLAPL/7530/2025	STATE OF ODISHA RAJ KISHOR SA VS	MANOJ KUMAR MOHANTY VS	ST/0000041/2025 JHARSUGUDA SADAR /225 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
41	D-BLAPL/21890/2025 BLAPL/7531/2025	STATE OF ODISHA MAN BAHADUR @ RAJA MANN SULTAN VS	MANOJ KUMAR MOHANTY VS	CT/0001146/2025 JHARSUGUDA SADAR /229 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
42	D-BLAPL/21256/2025 BLAPL/7532/2025	STATE OF ODISHA DHRUBA CHARAN BENTKAR VS	GOKULANANDA SAHU VS	CT/0001176/2025 JAGDALPUR /60 /2025 S.D.J.M.,PADAMPUR(Bargarh)
43	D-BLAPL/21891/2025 BLAPL/7533/2025	STATE OF ODISHA RAJ KISHOR SA VS	MANOJ KUMAR MOHANTY VS	GR/0000423/2025 JHARSUGUDA SADAR /229 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
44	D-BLAPL/21836/2025 BLAPL/7534/2025	STATE OF ODISHA SUSANTA KUMAR SAMAL VS	DILLIP KUMAR SAHOO VS	CT/0001176/2025 EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B
45	D-BLAPL/21616/2025 BLAPL/7535/2025	STATE OF ODISHA SUJIT MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CT/0000004/2025 LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024

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46	D-BLAPL/21738/2025 BLAPL/7536/2025	DUSMANTA SAHOO @ DIPU VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	AUL /138 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000919/2025
47	D-BLAPL/21758/2025 BLAPL/7537/2025	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /183 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001254/2025
48	D-BLAPL/21741/2025 BLAPL/7538/2025	SHAKTI PRASAD NAIK @ BABUL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	RASOL /162 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000007/2025
49	D-BLAPL/21742/2025 BLAPL/7539/2025	HAPPY @ RAKESH KUMAR PATTANAIAK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	JANKIA P.S. /181 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000057/2025
50	D-BLAPL/21755/2025 BLAPL/7540/2025	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /185 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001255/2025
51	D-BLAPL/21817/2025 BLAPL/7541/2025	MANMATHA @ FATTA PINGUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /106 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000087/2024
52	D-CMAPL/26556/2025 CMAPL/211/2025	THE DIVISIONAL MANAGER , SRIRAM GENERAL INSURANCE COMPANY LTD. , JAIPUR. VS ANANDINI MAHAR	ADV. VS	// (//
53	D-CMP/28806/2025 CMP/1075/2025	BISWAJIT TRIPATHY VS DIBYASHI DIBYADARSHINI DAS	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) IA/0000248/2025
54	D-CMP/29099/2025 CMP/1076/2025	NEELAM KHANDELWAL VS USHARANI PATNAIK	MANAS RANJAN BAUG VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000001/2024
55	D-CMP/29104/2025 CMP/1077/2025	NEELAM KHANDELWAL VS PRATIVA RAY	MANAS RANJAN BAUG VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000001/2024
56	D-CONTC/25924/2025 CONTC/3289/2025	KAILASH CHANDRA BEHERA VS ANU GARG,IAS	ADV. VS	// (//
57	D-CONTC/26001/2025	PRADEEP KUMAR MOHANTY	ADV.	//

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	CONTC/3290/2025	VS PRAKASH NARAYAN SINGH,REGIONAL P.F COMMNR., SUB REGIONAL OFFICE,BERHAMPUR	VS	0 //
58	D-CONTC/27342/2025 CONTC/3291/2025	KABITA NANDA VS SALINI PANDIT,IAS	BIJAYALAXMI SAHOO VS	// 0 //
59	D-CONTC/28566/2025 CONTC/3292/2025	DILLIP KUMAR BEHERA VS SUMAN SUDHA KUNDU,B.D.O,BOLAGARH,KHORDHA	ADV. VS	// 0 //
60	D-CONTC/27353/2025 CONTC/3293/2025	PRATIVA BAL VS RANJAN KUMAR PATRA,B.E.O,RAIRANGAPUR,MAYURBHANJ	ADV. VS	// 0 //
61	D-CONTC/27495/2025 CONTC/3294/2025	PRADIPTA KUMAR SAHOO VS SANJEEB MISHRA,COMMNR.-CUM-SECY., ST AND SC DEVELOPMENT DEPT., ODISHA	ADV. VS	// 0 //
62	D-CONTC/28414/2025 CONTC/3295/2025	BAMAN CHARAN SWAIN VS DEBADUTTA PRADHAN,TAHASILDAR SADAR,CUTTACK	Subhendu Kar VS	// 0 //
63	D-CONTC/28682/2025 CONTC/3296/2025	KANAK BEHERA VS CHANCHAL RANA,IAS	ADV. VS	// 0 //
64	D-CONTC/28418/2025 CONTC/3297/2025	MD.MOHINUDDIN HAROON VS BIRENDRA KARKURA,IAS	ADV. VS	// 0 //
65	D-CONTC/28423/2025 CONTC/3298/2025	MANOJ KUMAR DASH VS ASWATHY S.,IAS	ADV. VS	// 0 //
66	D-CONTC/28446/2025 CONTC/3299/2025	DHIRAJ MAHANAND VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) STAFF SELECTION COMMISSION, W.B	DHANESWAR BEHERA VS	// 0 //
67	D-CONTC/28449/2025 CONTC/3300/2025	AKASH KUMAR HATI VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R)STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// 0 //
68	D-CONTC/28452/2025 CONTC/3301/2025	RAJESH KUMAR PATRA VS	DHANESWAR BEHERA VS	// 0

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69	D-CONTC/28453/2025 CONTC/3302/2025	PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) STAFF SELECTION COMMISSION, ARJUN GOCHHAYAT VS MIHIR PRASAD MISHRA,PRINCIPAL,SCS AUTONOMOUS COLLEGE,PURI	ADV. VS	// // ()
70	D-CONTC/28462/2025 CONTC/3303/2025	KISHORE KUMAR PATRA VS SANJAY KUMAR SINGH,SECY. WORKS DEPT.	ADV VS	// // ()
71	D-CONTC/28463/2025 CONTC/3304/2025	MAHESWAR BISOYI VS SHALINI PANDIT, IAS	ADV VS	// // ()
72	D-CONTC/28502/2025 CONTC/3305/2025	SARAT CH. MOHAPATRA VS SUSANTA KUMAR NATH,DG OF PRISONS,ODISHA	ADV. VS	// // ()
73	D-CONTC/28562/2025 CONTC/3306/2025	DURGA PRASAD BISHWAL VS GENDRA KUJUR,DIST. EDUCATION OFFICER,DEOGARH	ADV. VS	// // ()
74	D-CONTC/28589/2025 CONTC/3307/2025	KABIRA PRASAD ROUT VS DR. AROVINDA PADHY, IAS	ADV VS	// // ()
75	D-CONTC/28607/2025 CONTC/3308/2025	PADMA LOCHAN PRADHAN VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// // ()
76	D-CONTC/28614/2025 CONTC/3309/2025	DASARATHA SAHU VS ADITYA GOYAL,COLLECTOR,BARGARH	ADV. VS	// // ()
77	D-CONTC/28615/2025 CONTC/3310/2025	RATNAKAR PRADHAN VS NITYANDANDA BARIK,OES I	ADV. VS	// // ()
78	D-CONTC/28619/2025 CONTC/3311/2025	BRUNDABAN BARLA @ BRUNDABAN ORAM VS MANOJ SATYAWAN MAHAJAN,COLLECTOR,SUNDARGARH	ASHOK KUMAR SARANGI VS	// // ()
79	D-CONTC/28622/2025 CONTC/3312/2025	GURUCHARAN PANI VS VINEET BHARDWAJ,IAS	ADV. VS	// // ()

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80	D-CONTC/28624/2025 CONTC/3313/2025	GOLAKA GOUDA VS SHIBASHISH BARAL,OAS(SB)	ADV. VS	// 0 //
81	D-CONTC/28749/2025 CONTC/3314/2025	VICTIM/INFORMANT VS JAGDISH CHANDRA JENA,OJS,DIST. LEGAL SERVICE AUTHORITY, CUTTACK	ADV. VS	// 0 //
82	D-CONTC/21082/2025 CONTC/3315/2025	LITARANI PADHI VS BISHNU PRASAD MISHRA,OAS (SAG)	ADV. VS	// 0 //
83	D-CONTC/21165/2025 CONTC/3316/2025	ABHAYA KUMAR MALLA VS DASARATHI NAG, COMMNR., E.P.F, ODISHA EPF REGIONAL OFFICE	ADV. VS	// 0 //
84	D-CONTC/21476/2025 CONTC/3317/2025	SAIKAMALINI SETHI VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
85	D-CONTC/21479/2025 CONTC/3318/2025	SABITRI MATIA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
86	D-CONTC/22379/2025 CONTC/3319/2025	BABITA SAHOO VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// 0 //
87	D-CONTC/25102/2025 CONTC/3320/2025	HADIBANDHU ROUTRAY VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/26510/2025 CONTC/3321/2025	BHAGYALATA KHATEI VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. GOVT. OF ODISHA, W.R DEPT.	ADV VS	// 0 //
89	D-CRLA/20190/2025 CRLA/843/2025	TAJU NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	BALLIGUDA /123 /2023 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000026/2023
90	D-CRLA/21222/2025 CRLA/844/2025	BIJENDRA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /34 /2025 SPECIAL JUDGE, DHARMAGARH(Kalah Spl/0000049/2025
91	D-CRLA/21363/2025	GANESWAR SAHU	GYANESWAR SATPATHY	BAISINGA /141 /2022

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	CRLA/845/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/000040/2022
92	D-CRLA/21488/2025 CRLA/846/2025	LULU LAMA VS STATE OF ODISHA	SARFARAZ AHMED VS	CHANDANPUR /221 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/000051/2024
93	D-CRLA/21525/2025 CRLA/847/2025	RANJAN DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (ASKA) /546 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000339/2023
94	D-CRLA/21544/2025 CRLA/848/2025	PRASANTA PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	PIPLI /310 /2025 SPECIAL JUDGE, PURI(Puri) Spl/000065/2025
95	D-CRLA/21617/2025 CRLA/849/2025	BABA RAMA SARAN DASH@RAM SARAN DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /169 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/000020/2024
96	D-CRLMC/18999/2025 CRLMC/2668/2025	GYANENDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /86 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000508/2025
97	D-CRLMC/19747/2025 CRLMC/2669/2025	DIBYA LOCHAN PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	AINTHAPALI /24 /2017 SPECIAL JUDGE,ANGUL(Anugul) Spl/000004/2019
98	D-CRLMC/19976/2025 CRLMC/2670/2025	ABHIMANYU SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /59 /2018 DISTRICT & SESSIONS JUDGE,PURI(Pur) ST/0000106/2020
99	D-CRLMC/20354/2025 CRLMC/2671/2025	BHAKTARAM KULDIP @ BHAGATRAM KULDIP VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	SUNABEDA /76 /2018 JMFC, SEMILIGUDA(Koraput) GR/0000558/2018
100	D-CRLMC/21413/2025 CRLMC/2672/2025	BAISTNABA CHARAN PATTNAIK VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(K) Spe/000002/2015
101	D-CRLMC/20508/2025 CRLMC/2673/2025	DEEPAK JATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /510 /2022 SPECIAL JUDGE (POCSO), BHADRAK(B) Spl/0000081/2022
102	D-CRLMC/20743/2025 CRLMC/2674/2025	JAYA KRUSHNA KARMI VS	BIBHU PRASAD MOHANTY VS	MANAMUNDA /378 /2024 SPECIAL JUDGE,BAUDH(Baudh)

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103	D-CRLMC/20796/2025 CRLMC/2675/2025	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	Spl/0000145/2024 RAJKANIKA /302 /2016 J.M.F.C,AUL(Kendrapara) GR/0000558/2016
104	D-CRLMC/20815/2025 CRLMC/2676/2025	STATE OF ODISHA PRANAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BHADRAK TOWN /395 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0002450/2019
105	D-CRLMC/20838/2025 CRLMC/2677/2025	STATE OF ODISHA TAJUDDIN KHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	JAGATSINGPUR /116 /2011 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000511/2011
106	D-CRLMC/21514/2025 CRLMC/2678/2025	STATE OF ODISHA MD. SARAFAT ALAM @ MD. JUMNA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /108 /2008 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M) GR/0000318/2008
107	D-CRLMC/20856/2025 CRLMC/2679/2025	STATE OF ODISHA TUSHAR KUMAR SAHOO VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /173 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000846/2023
108	D-CRLMC/20888/2025 CRLMC/2680/2025	STATE OF ODISHA JIBAN KUMAR MAHAPATRA VS PRADEEP KUMAR DAS	GIRIDHARI SINGH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) ICC/0000017/2011
109	D-CRLMC/20920/2025 CRLMC/2681/2025	CHITTARANJAN CHOUDHURY VS STATE OF ODISHA	SIDDHANT SARANGI VS	MAHILA P.S.(BBSR) /109 /2024 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000040/2025
110	D-CRLMC/21175/2025 CRLMC/2682/2025	STATE OF ODISHA JAYANT SAMAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TANGI /39 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000198/2024
111	D-CRLMC/21329/2025 CRLMC/2683/2025	RUBI NAYAK VS STATE OF ODISHA	PRABIN DAS VS	BIDANASI /87 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000327/2025
112	D-CRLMC/21354/2025 CRLMC/2684/2025	STATE OF ODISHA KABITA PARIDA VS STATE OF ODISHA	PRAGYANT HARICHANDAN VS	BIDANASI /88 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000328/2025
113	D-CRLMC/21411/2025 CRLMC/2685/2025	STATE OF ODISHA SAKTIDEV MISHRA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /477 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002566/2023

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114	D-CRLMC/21414/2025 CRLMC/2686/2025	DHANA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /213 /2008 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000658/2008
115	D-CRLMC/21418/2025 CRLMC/2687/2025	BIJU @ BIJAY KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Bamapada (Industrial Area) /151 /2012 A.D.J.,BALASORE(Baleshwar) ST/0000044/2013
116	D-CRLMC/21731/2025 CRLMC/2688/2025	MADHUSMITA BISOI VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /446 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001051/2023
117	D-CRLMC/21791/2025 CRLMC/2689/2025	MITU MAJHI VS STATE OF ODISHA	JEMIMA SARKAR VS	BANARAPAL /445 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001050/2023
118	D-CRLMC/21527/2025 CRLMC/2690/2025	UTTAM KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /120 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000400/2025
119	D-CRLMC/21608/2025 CRLMC/2691/2025	LULU @ KRUPASINDHU MOHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BHARATPUR PS /40 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRREV/0000031/2025
120	D-CRLMC/20751/2025 CRLMC/2692/2025	CHINMAYA NANDA BADIJENA@CHINMAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAULI PS /124 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000934/2025
121	D-CRLMC/20753/2025 CRLMC/2693/2025	CHINMAYA NANDA BADIJENA@CHINMAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAULI PS /88 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000719/2025
122	D-CRLMC/21868/2025 CRLMC/2694/2025	KAMAL KUMAR GOYAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /270 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000860/2025
123	D-CRLMC/21876/2025 CRLMC/2695/2025	SAMUAL KHORA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	SEMILLIGUDA /99 /2020 NAYADHIKARI GRAMYA NAYALAYA, GR/0000029/2020
124	D-CRLMP/21076/2025 CRLMP/899/2025	MAGASIRA BACHHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ /0 () //
125	D-CRLMP/21595/2025	NIROJ KUMAR PADHY@PADHI	SIDHARTHA MISHRA	/ /0

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	CRLMP/900/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/20464/2025 CRLMP/901/2025	RAJIB LOCHAN MOHANTY VS BANANI MOHANTY	SUSHANTA KUMAR PRADHAN VS	//0 ()
127	D-CRLMP/228/2025 CRLMP/902/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// //0 ()
128	D-CRLMP/21097/2025 CRLMP/903/2025	PUSPA SAHANI VS STATE OF ODISHA	RAJ KUMAR JENA VS	// //0 ()
129	D-CRLMP/20984/2025 CRLMP/904/2025	DHRUBA CHARANA SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS	BALASORE VIGILANCE /53 /2009 ()
130	D-CRLMP/21501/2025 CRLMP/905/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH(SARB), BBSR VS STATE OF ODISHA	PRATIK DASH VS	// //0 ()
131	D-CRLMP/21463/2025 CRLMP/906/2025	SISIR KUMAR PRATAP Singh VS MONALISA SAMANTARAY	AKHAND VS	// //0 ()
132	D-CRLMP/20804/2025 CRLMP/907/2025	USHAMANI PALAI @ PALIY VS STATE OF ODISHA	SK. ZAFARULLA VS	BASUDEVPUR /470 /2025 ()
133	D-CRLMP/21609/2025 CRLMP/908/2025	DR. SANDEEP BISWAL VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// //0 ()
134	D-CRLMP/21086/2025 CRLMP/909/2025	JHARANA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // ()
135	D-CRLMP/21605/2025 CRLMP/910/2025	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// //0 ()
136	D-CRLMP/17732/2025 CRLMP/911/2025	RINA MALLICK VS	RAMDAS ACHARY VS	PIPLI /8 /2025 ()

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137	D-CRLREV/19069/2025 CRLREV/404/2025	STATE OF ODISHA SUBHA KANTA SAHOO VS MANDAKINI MISHRA	JAGAJIBAN PRADHAN VS	// KHARABEL NAGAR P.S. /233 /2019 3RD A.D.J., BHUBANESWAR(Khordha) CRA/0000094/2023
138	D-CRLREV/19397/2025 CRLREV/405/2025	SUSANTA SETHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MARSHAGHAI /198 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000009/2025
139	D-CRLREV/19800/2025 CRLREV/406/2025	TRINATH SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI TOWN /183 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000484/2023
140	D-CRLREV/19953/2025 CRLREV/407/2025	GOBINDA MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /312 /2024 J.M.F.C.,TELKOI(Kendujhar) CMC/0000004/2025
141	D-CRLREV/20161/2025 CRLREV/408/2025	SPANDAN MOHANTY VS SUBHASHREE MOHANTY	BAIBASWATA PANIGRAHI VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000016/2025
142	D-CRLREV/20968/2025 CRLREV/409/2025	AYESHA BIBI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	SALIPUR /40 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000113/2023
143	D-CRLREV/21143/2025 CRLREV/410/2025	BASANTI PANDAB VS SUBRAT PANDAB	RUCHI RAJGARHIA VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) CRA/0000116/2024
144	D-CRLREV/21317/2025 CRLREV/411/2025	SADANANDA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHARATPUR PS /703 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CMC/0000082/2025
145	D-CRLREV/21433/2025 CRLREV/412/2025	UPENDRANATH BEHERA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000011/2025
146	D-CRLREV/21183/2025 CRLREV/413/2025	BALAJI SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BERHAMPUR TOWN /73 /2011 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000015/2023
147	D-CRLREV/21580/2025 CRLREV/414/2025	SK. SAKIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /172 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000135/2025

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148	D-CRLREV/18024/2025 CRLREV/415/2025	PRAGYAN PARAMITA PATTNAIK VS SANGRAM JENA	SABITA RANJAN PATTNAIK VS	//0 1ST A.D.J., CUTTACK(Cuttack) CRA/0000071/2024
149	D-CRP/24121/2025 CRP/29/2025	NILANCHAL MANORAMA DEVELOPERS PVT. LTD.,GANJAM VS TAPAN KUMAR CHOUDHURY	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000235/2024
150	D-FAO/28707/2025 FAO/329/2025	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD., ANGUL VS SUNITA BISOI	RIMJHIMBALA PATI VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000011/2024
151	D-FAO/25281/2025 FAO/330/2025	MANAGER, TP HUB ORIENTAL INSURANCE CO.LTD., BBSR VS TUKUNA BEHERA	RIMJHIMBALA PATI VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000049/2021
152	D-FAO/26581/2025 FAO/331/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANTY LTD. VS SUFHALA BARIK	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000251/2018
153	D-FAO/28059/2025 FAO/332/2025	LALITA NIAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000029/2021
154	D-FAO/28072/2025 FAO/333/2025	ANANYA MANNA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000140/2024
155	D-FAO/28091/2025 FAO/334/2025	BIJAY LAXMI BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000007/2021
156	D-FAO/22995/2025 FAO/335/2025	THE AREA MANAGER, RELIANCE GENERAL INSURANCE CO. LTD, BBSR VS BIPIN MAJHI	SUBRAT SATPATHY VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000002/2025
157	D-ITA/28587/2025 ITA/18/2025	ANIL PRASAD DAS VS INCOME TAX OFFICER, NATIONAL FACELESS ASSESSMENT CENTRE(NAFAC),NEW DELHI	KSHIROD KUMAR SAHOO VS	// INCOME TAX APPEALATE TRIBUNAL, ITA/0000213/2024
158	D-MACA/26277/2025 MACA/827/2025	NEW INDIA ASSURANCE CO. LTD., BBSR VS BASUDEV MOHAPATRA	SOMNATH ROY VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000134/2019
159	D-MACA/28323/2025	BASANTI BARIK	SOMANATH NANDA	//

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	MACA/828/2025	VS SHUBHRANSHU SEKHAR PANDA	VS	IV M.A.C.T,CUTTACK(Cuttack) Mac/0000872/2021
160	D-MACA/23004/2025 MACA/829/2025	THE SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,BBSR VS JYOTSHNARANI SIDHU	SUBRAT SATPATHY VS	// 3RD M.A.C.T, NAYAGARH(Nayagarh) Mac/0000018/2018
161	D-MACA/24739/2025 MACA/830/2025	THE MANAGER, ODISHA LEGAL HUB, NATIONAL INSURANCE CO. LTD., CUTTACK VS JAMBU PADHAN	PRAMOD KUMAR TRIPATHY VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000050/2023
162	D-MACA/25675/2025 MACA/831/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD, ROURKELA VS AMUS MUNDA	SOMNATH ROY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000086/2021
163	D-MACA/26075/2025 MACA/832/2025	THE DIVISIONAL MANAGER , M/S UNITED INDIA INSURANCE CO.LTD.,CUTTACK VS JAGANNATH BARIK	SOMNATH ROY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001327/2018
164	D-MATA/24516/2025 MATA/272/2025	ANIL PATRA VS JHARANA PRADHAN @ PATRA	SURYASNATA MOHAPATRA VS	// JUDGE, FAMILY COURT, BOUDH(Baudh) CP/0000020/2024
165	D-MATA/26623/2025 MATA/273/2025	TRIPURARI MEHER VS RANJEETA MEHER	OM SWARUP VS	// JUDGE, FAMILY COURT, JHARSGUDA(Jharsguda) CP/0000023/2024
166	D-MATA/28572/2025 MATA/274/2025	SABITA BARIK @ MAHANA VS JAGADISH CHANDRA MAHANA	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000166/2023
167	D-RPFAM/23008/2025 RPFAM/196/2025	KANCHARANA UMA MAHESWAR RAO VS KANCHARANA@PALAVALASA TOYAJAKSHI	BHUBANANANDA LENKA VS	// JUDGE FAMILY COURT AT PARALAKH Crp/0000002/2024
168	D-RPFAM/28706/2025 RPFAM/197/2025	SASMITA SAHOO VS SUBRAT SAHOO	AMULYA RATNA PANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000011/2024
169	D-RPFAM/28777/2025 RPFAM/198/2025	TAPAN KUMAR SAR VS JAYASMITA KAR	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000124/2024
170	D-RPFAM/27042/2025 RPFAM/199/2025	SAMBIT MOHANTY VS	BISWARANJAN DALAI VS	// JUDGE FAMILY COURT-II,BHUBANESW

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171	D-RSA/27515/2025 RSA/359/2025	ROJALINI MOHANTY PEDINTI YOSODHAMMA VS M. NANDAKISHORE@M. KRISHNA RAO	BRAHMANANDA TRIPATHY VS	Crp/0000006/2023 // A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000023/2016
172	D-RSA/25730/2025 RSA/360/2025	RABINDRA MOHAN DAS VS SRI JAGANNATH JEW THAKUR BIJE , BALASORE	PRASANTA KUMAR SATAPATHY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000441/2014
173	D-RSA/26622/2025 RSA/361/2025	SUCHISMITA SAMANTARAY VS NRUSINGHA DASH	SAILESH DAS VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000094/2024
174	D-RSA/27261/2025 RSA/362/2025	DEBA SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// A.D.J.,ASKA(Ganjam) RFA/0000005/2023
175	D-RVWPET/21014/2025 RVWPET/177/2025	HARISH CHANDRA JENA VS SILI MOHANTY @ JENA	SURYASNATA MOHAPATRA VS	// (//
176	D-RVWPET/23071/2025 RVWPET/178/2025	BHARATI SUNA VS STATE OF ODISHA	SURYAKANTA DASH VS	// (//
177	D-TRPCRL/21294/2025 TRPCRL/59/2025	MANASMITA DAS VS PURNA CHANDRA DAS	SANKARACHARYA CHOUDHURY VS	CAPITAL P.S. /96 /2024 JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000097/2023
178	D-TRPCRL/21512/2025 TRPCRL/60/2025	UMAKANTA SENAPATI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	GONDIA /42 /2014 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000441/2014
179	D-TRPCRL/21685/2025 TRPCRL/61/2025	SWETASMITA SETHI@SWETA SMITA SETHI VS CHITTARANJAN SETHI	BIJAYA KUMAR PARIDA 2 VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000200/2021
180	D-WA/21577/2025 WA/1237/2025	PINKINA SAMANTARAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// (//
181	D-WA/21752/2025 WA/1238/2025	STATE OF ODISHA VS FAGU LUHA	DEBASHIS TRIPATHY,A.G.A VS	// (//

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182	D-WA/26422/2025 WA/1239/2025	STATE OF ODISHA VS BASUDEV MAHANANDA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
183	D-WA/27454/2025 WA/1240/2025	STATE OF ODISHA VS JYOTIRMAYEE NAYAK	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
184	D-WA/22311/2025 WA/1241/2025	STATE OF ODISHA VS PRADYUMNA PATTNAYAK	CHANDRAKANTA PRADHAN,A.G.A VS	// 0 //
185	D-WA/27559/2025 WA/1242/2025	STATE OF ODISHA VS CHANDRAMANI ACHARYA	SUMAN PATTANAYAK,A.G.A VS	// 0 //
186	D-WA/27890/2025 WA/1243/2025	JAMESWAR SAMANTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
187	D-WA/28467/2025 WA/1244/2025	PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT,GOVT. OF ODISHA VS HEMA CHANDRA PATTNAIK	SASWAT DAS,A.G.A VS	// 0 //
188	D-WA/28533/2025 WA/1245/2025	CENTRAL UNIVERSITY OF ORISSA VS AKSHYA KUMAR BHOI	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL VS	// 0 //
189	D-WA/28535/2025 WA/1246/2025	STATE OF ODISHA VS NARAHARI PRADHAN	GAYATRI PATRA,A.S.C VS	// 0 //
190	D-WA/28664/2025 WA/1247/2025	UNION OF INDIA VS DR. MAYURI MISHRA	JNYANANANDA PANDA,C.G.C VS	// 0 //
191	D-WA/28536/2025 WA/1248/2025	UNION OF INDIA VS DR. PRITISH BEHERA	BISWAJIT MAHARANA(SR. PANEL COUNSEL) VS	// 0 //
192	D-WA/28671/2025 WA/1249/2025	NIHAR RANJAN BISWAL VS LIFE INSURANCE CORPORATION OF INDIA LTD.(LIC), MUMBAI	PRASANNA KUMAR MISHRA VS	// 0 //
193	D-WA/28701/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//

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	WA/1250/2025	VS MANORANJAN MAHANANDA	VS	0 //
194	D-WA/23091/2025 WA/1251/2025	STATE OF ODISHA VS PRAKASH CHANDRA PARIDA	SUMAN PATTANAYAK,A.G.A VS	// 0 //
195	D-WA/28774/2025 WA/1252/2025	STATE OF ODISHA VS CHITTA RANJAN SENAPATI	PRAVAKAR BEHERA, S.C (TRANSPORT) VS	// 0 //
196	D-WA/22960/2025 WA/1253/2025	STATE OF ODISHA VS SUDHA RANI HOTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
197	D-WA/28669/2025 WA/1254/2025	CENTRAL UNIVERSITY OF ODISHA, KORAPUT VS DR. BIRENDRA KUMAR SADANGI	AMIT KUMAR SAA,C.G.C VS	// 0 //
198	D-WA/28686/2025 WA/1255/2025	STATE OF ODISHA VS KAILASH CHANDRA BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
199	D-WA/28709/2025 WA/1256/2025	STATE OF ODISHA VS RAJ KUMAR MEHER	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
200	D-WP(C)/28753/2025 WP(C)/20138/2025	LAXMI NIRMALYA PATTNAIK @ CHOUDHURY VS URMILA BEHERA	SAMAPIKA MISHRA VS	// 0 //
201	D-WP(C)/28744/2025 WP(C)/20139/2025	RABI NARAYAN NAYAK VS CT AND GST OFFICER, BHUBANESWAR - III CIRCLE	ITISHREE TRIPATHY VS	// 0 //
202	D-WP(C)/28655/2025 WP(C)/20140/2025	ABDUL AJIZ KHAN VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// 0 //
203	D-WP(C)/28763/2025 WP(C)/20141/2025	CHITTARANJAN BEHURA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
204	D-WP(C)/28650/2025 WP(C)/20142/2025	SUSANTA BEHERA VS	TUSAR KUMAR MISHRA VS	// 0

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205	D-WP(C)/28379/2025 WP(C)/20143/2025	STATE OF ODISHA MANORAMA SARANGI VS UNION OF INDIA	ABHAYA KUMAR SHARMA VS	// // ()
206	D-WP(C)/28517/2025 WP(C)/20144/2025	TOFAN KUMAR MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
207	D-WP(C)/28301/2025 WP(C)/20145/2025	ABDUL HAMID VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
208	D-WP(C)/28188/2025 WP(C)/20146/2025	PRABHASINI SARANGI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// ()
209	D-WP(C)/27363/2025 WP(C)/20147/2025	BISHNU PRASAD PANDA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// ()
210	D-WP(C)/28299/2025 WP(C)/20148/2025	DASHARATH MAHANTA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()
211	D-WP(C)/28653/2025 WP(C)/20149/2025	SUMAN SEKHAR MAHANKUDA VS REGISTRAR, CIVIL COURTS, BERHAMPUR	SUBHADUTTA ROUSTRAY VS	// ()
212	D-WP(C)/24213/2025 WP(C)/20150/2025	PARADIP PORT AUTHORITY VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// ()
213	D-WP(C)/28478/2025 WP(C)/20151/2025	RAJANIKANTA SETHI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// ()
214	D-WP(C)/27083/2025 WP(C)/20152/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// ()
215	D-WP(C)/28832/2025 WP(C)/20153/2025	GANESH PRASAD DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// ()

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216	D-WP(C)/28663/2025 WP(C)/20154/2025	PRADEEP KUMAR BHATTA VS STATE OF ODISHA	NISHIKANTA MOHAPATRA VS	// 0 //
217	D-WP(C)/28647/2025 WP(C)/20155/2025	MUNA SWAIN VS MAMITA KUMARI NAYAK	BIJAY KUMAR MOHANTY VS	// 0 //
218	D-WP(C)/28667/2025 WP(C)/20156/2025	TIRTHANANDA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
219	D-WP(C)/29016/2025 WP(C)/20157/2025	BIPLAB KUMAR BEHERA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
220	D-WP(C)/26095/2025 WP(C)/20158/2025	PURNACHANDRA NAIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
221	D-WP(C)/25239/2025 WP(C)/20159/2025	GOVT OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
222	D-WP(C)/28171/2025 WP(C)/20160/2025	SANJIB KUMAR BHUTIA VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA	ANUP NARAYAN MOHANTY VS	// 0 //
223	D-WP(C)/25014/2025 WP(C)/20161/2025	BASANTI MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
224	D-WP(C)/25241/2025 WP(C)/20162/2025	GOVT OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
225	D-WP(C)/25160/2025 WP(C)/20163/2025	DEPT. OF WATER RESOURCES, GOVT. OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
226	D-WP(C)/28741/2025 WP(C)/20164/2025	KULAMANI BHOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
227	D-WP(C)/25521/2025	SARATA CHANDRA SAHOO	KABIR KUMAR JENA	//

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	WP(C)/20165/2025	VS THE ADDITIONAL COMMISSIONER, LAND RECORD AND SETTLEMENT	VS	0 //
228	D-WP(C)/28633/2025 WP(C)/20166/2025	BIJAYA KUMAR PANDA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
229	D-WP(C)/26792/2025 WP(C)/20167/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATION LTD, BBSR VS THE JOINT LABOUR COMMISSIONER, BBSR	DURGA PRASANA DAS VS	// 0 //
230	D-WP(C)/25157/2025 WP(C)/20168/2025	STATE OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
231	D-WP(C)/28742/2025 WP(C)/20169/2025	SRINIBAS BHOI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
232	D-WP(C)/25237/2025 WP(C)/20170/2025	STATE OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
233	D-WP(C)/28833/2025 WP(C)/20171/2025	LAXMAN KUMAR PRUSTI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
234	D-WP(C)/28646/2025 WP(C)/20172/2025	TARINI COLLEGE OF NURSING, KEONJHAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
235	D-WP(C)/28836/2025 WP(C)/20173/2025	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
236	D-WP(C)/29024/2025 WP(C)/20174/2025	SUDARTHI PATEL VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
237	D-WP(C)/28877/2025 WP(C)/20175/2025	RASHMI DASH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
238	D-WP(C)/28997/2025 WP(C)/20176/2025	JITENDRA KUMAR BISOYI VS	SHAKTI DATTA TRIPATHY VS	// 0

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239	D-WP(C)/28694/2025 WP(C)/20177/2025	REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BBSR PUSPALATA SETHI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// // ()
240	D-WP(C)/28521/2025 WP(C)/20178/2025	BIPIN JENA VS DEPUTY GENERAL MANAGER, INDIAN BANK	JUDHISTHIR SAHOO VS	// // ()
241	D-WP(C)/28708/2025 WP(C)/20179/2025	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // ()
242	D-WP(C)/28522/2025 WP(C)/20180/2025	DURYODHAN PRUSTY VS PRESIDENT KEONJHAR CENTRAL COOPERATIVE BANK LTD , KEONJHAR	RASHMI KANTA ACHARYA VS	// // ()
243	D-WP(C)/28770/2025 WP(C)/20181/2025	RABINDRA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// // ()
244	D-WP(C)/27410/2025 WP(C)/20182/2025	K.JEEVANJYOTI PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
245	D-WP(C)/28771/2025 WP(C)/20183/2025	BIRANDRA KUMAR SAHU VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// // ()
246	D-WP(C)/28645/2025 WP(C)/20184/2025	BASANTA KUMAR SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	D-WP(C)/28936/2025 WP(C)/20185/2025	SUDAM CHARAN MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// // ()
248	D-WP(C)/28527/2025 WP(C)/20186/2025	MADHUSUDAN DASH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
249	D-WP(C)/28635/2025 WP(C)/20187/2025	SHIVSANKAR MOHANTY VS STATE OF ODISHA	IN PERSON VS	// // ()

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250	D-WP(C)/28922/2025 WP(C)/20188/2025	U.PURNA CHANDRA PATRO VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
251	D-WP(C)/28659/2025 WP(C)/20189/2025	PUSPANJALI NATHSHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/28492/2025 WP(C)/20190/2025	RATIKANTA PATRA VS STATE OF ODISHA	KALYAN PATNAIK VS	// 0 //
253	D-WP(C)/28792/2025 WP(C)/20191/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
254	D-WP(C)/28808/2025 WP(C)/20192/2025	UPAKULA MAHILA MAHASANGHA ASTARANGA BLOCK,PURI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
255	D-WP(C)/28723/2025 WP(C)/20193/2025	KAILASH MAHANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	D-WP(C)/29020/2025 WP(C)/20194/2025	NIHARIKA BISWAL VS PARTHASARATHI SAMAL	DEBAKANTA MOHANTY VS	// 0 //
257	D-WP(C)/28683/2025 WP(C)/20195/2025	GANGADHARA KAMILA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
258	D-WP(C)/28852/2025 WP(C)/20196/2025	PANKAJINI MAJHI VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
259	D-WP(C)/28684/2025 WP(C)/20197/2025	DIBYARANJAN DASH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
260	D-WP(C)/29040/2025 WP(C)/20198/2025	PRAKASH KUMAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
261	D-WP(C)/28787/2025	RENUBALA MISHRA	RAMESH KUMAR MUKHI	//

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	WP(C)/20199/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28425/2025 WP(C)/20200/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
263	D-WP(C)/28839/2025 WP(C)/20201/2025	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
264	D-WP(C)/28539/2025 WP(C)/20202/2025	NAMITA HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/28740/2025 WP(C)/20203/2025	NARAYAN SAHU VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
266	D-WP(C)/28577/2025 WP(C)/20204/2025	NARUSU SETHY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
267	D-WP(C)/28976/2025 WP(C)/20205/2025	RAJKISHORE MOHAPATRA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
268	D-WP(C)/28914/2025 WP(C)/20206/2025	UNA GANESH PATRO VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
269	D-WP(C)/28604/2025 WP(C)/20207/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //
270	D-WP(C)/29057/2025 WP(C)/20208/2025	SASMITA KHANDUAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
271	D-WP(C)/29036/2025 WP(C)/20209/2025	BIBHU PRASAD BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
272	D-WP(C)/28980/2025 WP(C)/20210/2025	INDIAN OIL CORPORATION LTD., JAGATSINGHPUR VS	SUNIL J.MATHAWAS VS	// 0

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273	D-WP(C)/28725/2025 WP(C)/20211/2025	M/S.ADARSH NOBEL CORPORATION LTD., KHURDA ANUP KUMAR PODDAR@ANUP PODDAR VS CHIEF MANAGER CUM AUTHORIZED OFFICER, UNION BANK OF INDIA, BBSR	BIGYAN KUMAR SHARMA VS	// // 0 //
274	D-WP(C)/28608/2025 WP(C)/20212/2025	LUIPA DEGREE COLLEGE, BALASORE VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
275	D-WP(C)/29035/2025 WP(C)/20213/2025	BOUDH COOPERATIVE CENTRAL BANK LTD, BOUDH VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
276	D-WP(C)/28714/2025 WP(C)/20214/2025	PRAFULLA KUMAR SUNA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
277	D-WP(C)/28716/2025 WP(C)/20215/2025	AMARAKANTA PADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
278	D-WP(C)/28621/2025 WP(C)/20216/2025	CUTTACK MUNICIPAL CORPORATION, CUTTACK VS PRABIR KUMAR DAS	PRONOY MOHANTY VS	// 0 //
279	D-WP(C)/28711/2025 WP(C)/20217/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
280	D-WP(C)/28713/2025 WP(C)/20218/2025	SUNANDA BADI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
281	D-WP(C)/28968/2025 WP(C)/20219/2025	MINAKSHI PRADHAN VS STATE OF ORISSA	BIJAY JENA VS	// 0 //
282	D-WP(C)/26873/2025 WP(C)/20220/2025	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	PRANAYA SAHOO VS	// 0 //
283	D-WP(C)/28760/2025 WP(C)/20221/2025	RAJESH KUMAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //

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284	D-WP(C)/25337/2025 WP(C)/20222/2025	LALIT KUMAR NAYAK VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
285	D-WP(C)/28859/2025 WP(C)/20223/2025	BISHNU PRASAD JENA VS STATE OF ODISHA	SONALI MOHAPATRA VS	// 0 //
286	D-WP(C)/27994/2025 WP(C)/20224/2025	DR. SANGRAM CHHATOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/29002/2025 WP(C)/20225/2025	CHITTA RANJAN BHOI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
288	D-WP(C)/28670/2025 WP(C)/20226/2025	RATNAKAR MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
289	D-WP(C)/25332/2025 WP(C)/20227/2025	PRAKASH BEHERA VS RESERVE BANK OF INDIA, CHANDIGARH	PRATIK DASH VS	// 0 //
290	D-WP(C)/28181/2025 WP(C)/20228/2025	PRADIP KUMAR BEHURA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
291	D-WP(C)/28768/2025 WP(C)/20229/2025	HERAMBA NARAYAN PANDA VS THE COMMISSIONER CGST AND CX, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
292	D-WP(C)/26280/2025 WP(C)/20230/2025	SURENDRA PRADHAN VS UNION OF INDIA	GAUTAM CHARAN ROUT VS	// 0 //
293	D-WP(C)/28752/2025 WP(C)/20231/2025	LAXMI NIRMALYA PATTNAIK @ CHOUDHURY VS URMILA BEHERA	SAMAPIKA MISHRA VS	// 0 //
294	D-WP(C)/28426/2025 WP(C)/20232/2025	ZEE ENTERTAINMENT ENTERPRISES LTD., MUMBAI VS ANUKUL CHANDRA ROUT	SATYA SMRUTI MOHANTY VS	// 0 //
295	D-WP(C)/29085/2025	LOPAMUDRA SAHOO	ASUTOSH MOHANTY	//

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	WP(C)/20233/2025	VS THE REGISTRAR, CIVIL COURT, BBSR	VS	() //
296	D-WP(C)/29093/2025 WP(C)/20234/2025	RABINARAYAN BARIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //
297	D-WP(C)/28354/2025 WP(C)/20235/2025	AHALYA MALLICK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// () //
298	D-WP(C)/28681/2025 WP(C)/20236/2025	TOFAN KUMAR MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
299	D-WP(C)/28640/2025 WP(C)/20237/2025	RANJAN KUMAR BARIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //
300	D-WP(C)/27618/2025 WP(C)/20238/2025	PRAMOD KUMAR RATH VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //
301	D-WP(C)/28765/2025 WP(C)/20239/2025	BIBEK KUMAR SANDIL VS BHARATI BHUMIJ	AMIYA BHUSAN DAS VS	// () //
302	D-WP(C)/28863/2025 WP(C)/20240/2025	BANALATA PATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //
303	D-WP(C)/28053/2025 WP(C)/20241/2025	SARMISTA SENAPATY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// () //
304	D-WP(C)/28950/2025 WP(C)/20242/2025	M/S TRUISM INFRATECH PVT.LTD, BBSR VS UNION OF INDIA	CHINMAY MOHANTY VS	// () //
305	D-ABLAPL/21201/2025 ABLAPL/8557/2025	SUKANTI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	BRAMHA BARADA /176 /2024 () //
306	D-ABLAPL/21382/2025 ABLAPL/8558/2025	PRINCE DASH @ PRINCE SMITH DASH VS	ANTARYAMI BISWAL VS	KATARBAGA /174 /2024 ()

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307	D-ABLAPL/21397/2025 ABLAPL/8559/2025	STATE OF ODISHA DUKILI MAHANANDIA @ DUKHIRAM MAHANANDIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// CHANDILI /128 /2025 ()
308	D-ABLAPL/21491/2025 ABLAPL/8560/2025	SAROJ KUMAR MAJHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	// BANARAPAL /306 /2025 ()
309	D-ABLAPL/21508/2025 ABLAPL/8561/2025	STATE OF ODISHA KIRAN KUMAR MOHANTY @ KIRAN MOHANTY VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /362 /2025 ()
310	D-ABLAPL/21511/2025 ABLAPL/8562/2025	STATE OF ODISHA SUSIL RAJHANSA @ SUSHIL RAJHANS @ TULU VS	JUGALA KISHORE PANDA VS	// KISHORENAGAR (ANUGUL) /178 /2021 ()
311	D-ABLAPL/21522/2025 ABLAPL/8563/2025	STATE OF ODISHA DR. CHANDAN BANSAL VS	ABHISHEK DASH VS	// UDITNAGAR /216 /2025 ()
312	D-ABLAPL/21493/2025 ABLAPL/8564/2025	STATE OF ODISHA MD. RAMIJ @ MD. RAMAZ RAJA @ MD. RAMEEZ RAZA VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /156 /2025 ()
313	D-ABLAPL/21535/2025 ABLAPL/8565/2025	STATE OF ODISHA SUSANTA @ SUSANT KUMAR MOHAPATRA VS	PRIYA RANJAN SINGH VS	// MOTANGA /212 /2025 ()
314	D-ABLAPL/21537/2025 ABLAPL/8566/2025	STATE OF ODISHA SATYAJIT NAYAK @ DIPU VS	SANDEEP RAJ PANDA VS	// TANGI /135 /2025 ()
315	D-ABLAPL/21499/2025 ABLAPL/8567/2025	STATE OF ODISHA PROMODA KUMAR TRIPATHY VS	LALATENDU SAMANTARAY VS	// BHANJANAGAR /224 /2020 ()
316	D-ABLAPL/14184/2025 ABLAPL/8568/2025	STATE OF ODISHA NITISH KUMAR PARIDA VS	IPSIT AUROBINDO ACHARYA VS	// MAHILA P.S. BUXIBAZAR /52 /2025 ()
317	D-ABLAPL/21533/2025 ABLAPL/8569/2025	STATE OF ODISHA SUKADEV SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /164 /2025 () //

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318	D-ABLAPL/14269/2025 ABLAPL/8570/2025	MANMATH BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /54 /2007 () //
319	D-ABLAPL/16488/2025 ABLAPL/8571/2025	NIRANJAN JENA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /402 /2025 () //
320	D-ABLAPL/16506/2025 ABLAPL/8572/2025	DINESH SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /92 /2025 () //
321	D-ABLAPL/21675/2025 ABLAPL/8573/2025	SANTOSH SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /175 /2025 () //
322	D-ABLAPL/16509/2025 ABLAPL/8574/2025	DWIBEDI DEBENDRA SAHOO @ DEBU SAHOO @ DEBU SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /449 /2024 () //
323	D-ABLAPL/21677/2025 ABLAPL/8575/2025	RADHAKRUSHNA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	BASTA /231 /2025 () //
324	D-ABLAPL/18786/2025 ABLAPL/8576/2025	HAREKRUSHNA NAHAK VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	SOSO /127 /2025 () //
325	D-ABLAPL/20545/2025 ABLAPL/8577/2025	ABHIMANYU @ ABHI MAHABHOI VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /186 /2025 () //
326	D-ABLAPL/21098/2025 ABLAPL/8578/2025	RANJIT KUMAR ROUT VS STATE OF ODISHA	PRATIK DASH VS	SORO /325 /2025 () //
327	D-ABLAPL/21680/2025 ABLAPL/8579/2025	MANUA JENA @ KISHOR KUMAR JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /345 /2025 () //
328	D-ABLAPL/21687/2025 ABLAPL/8580/2025	LALA KUMAR MAITI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000163/2023
329	D-ABLAPL/21395/2025	KISHORE KUMAR PATRA	PRABODHA CHANDRA NAYAK	CUTTACK VIGILANCE /8 /2025

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	ABLAPL/8581/2025	VS STATE OF ODISHA(VIG.)	VS	() //
330	D-ABLAPL/21606/2025 ABLAPL/8582/2025	RABINDRANATH NAYAK VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
331	D-ABLAPL/21385/2025 ABLAPL/8583/2025	RAMESH CHANDRA ROUT @ RAMESH ROUT VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	RAJNAGAR /242 /2025 () //
332	D-ABLAPL/21607/2025 ABLAPL/8584/2025	ANANDA CHANDRA PATRA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //
333	D-ABLAPL/21539/2025 ABLAPL/8585/2025	SATYAJIT NAYAK @ DIPU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TANGI /117 /2025 () //
334	D-ABLAPL/21684/2025 ABLAPL/8586/2025	SAGAR LENKA @ SAGAR KUMAR LENKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BARANGA /344 /2025 () //
335	D-ABLAPL/21694/2025 ABLAPL/8587/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANKI /114 /2025 () //
336	D-ABLAPL/21719/2025 ABLAPL/8588/2025	KSHITESH MEHER @ MIKU MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /442 /2025 () //
337	D-ABLAPL/21720/2025 ABLAPL/8589/2025	KSHITISH KUMAR JENA @ KHITISH KUMAR JENA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	ANANDAPUR /305 /2024 () //
338	D-ABLAPL/21197/2025 ABLAPL/8590/2025	JIKIRIA KHAN VS UNION OF INDIA (E.CO.RLY)	AJIT KUMAR SAHOO VS	/ /0 J.M.F.C.,JATNI(Khordha) 2(C)CC/0000006/2025
339	D-ABLAPL/19597/2025 ABLAPL/8591/2025	CHITTARANJAN PATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /362 /2025 () //
340	D-ABLAPL/20792/2025 ABLAPL/8592/2025	FIROZ KHAN KALLA @ FIROZ HUSSAIN KHAN @ FIRROZ HUSSEN @ KALLO VS	SURYAKANTA DWIBEDI VS	CHARMAL /75 /2025 ()

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341	D-ABLAPL/21507/2025 ABLAPL/8593/2025	STATE OF ODISHA SANU MENDULI @ RONIT RANJAN MENDULI VS	SOM SEKHAR RATH VS	// RAIRAKHOL /158 /2025 ()
342	D-ABLAPL/20836/2025 ABLAPL/8594/2025	STATE OF ODISHA DINESH ACHARYA VS	BIDYADHAR MANSING VS	// / /0 ()
343	D-ABLAPL/21671/2025 ABLAPL/8595/2025	STATE OF ODISHA SK. SAHIL @ SHAIK SAHIL VS	AMIT KUMAR SAHU VS	// BORIGUMMA /144 /2025 ()
344	D-ABLAPL/21087/2025 ABLAPL/8596/2025	STATE OF ODISHA BIKRAMA PAIKRAY VS	MANAS KUMAR CHAND VS	// / /0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000111/2025
345	D-ABLAPL/21727/2025 ABLAPL/8597/2025	STATE OF ODISHA KISHORE CHANDRA CHHOTARAY VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /459 /2025 ()
346	D-ABLAPL/21120/2025 ABLAPL/8598/2025	STATE OF ODISHA RAJENDRA @ GAJENDRA MADHUAL VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /188 /2025 ()
347	D-ABLAPL/21737/2025 ABLAPL/8599/2025	STATE OF ODISHA MANOJ KU. PANDA @ MANOJ KUMAR PANDA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /258 /2025 ()
348	D-ABLAPL/21756/2025 ABLAPL/8600/2025	STATE OF ODISHA AJAYA KUMAR BISWAL VS	DEEPAK KUMAR MOHAPATRA VS	// BALASORE SADAR /284 /2025 ()
349	D-ABLAPL/21128/2025 ABLAPL/8601/2025	STATE OF ODISHA ESA NARAYAN REDDY VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /257 /2025 ()
350	D-ABLAPL/21349/2025 ABLAPL/8602/2025	STATE OF ODISHA DHIRA MALIK @ MUTRA MALLIK VS	RAJENDRA NARAYAN ROUT VS	// KUAKHIA /229 /2025 ()
351	D-ABLAPL/20232/2025 ABLAPL/8603/2025	STATE OF ODISHA SAGAR PRADHAN VS STATE OF ODISHA	LAMBODAR ACHARI VS	// / /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000006/2025

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352	D-ABLAPL/21757/2025 ABLAPL/8604/2025	RAJKISHORE BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	MANCHESWAR P.S. /345 /2025 () //
353	D-ABLAPL/21027/2025 ABLAPL/8605/2025	NIRANJAN @ GURU @ BHURU NAYAK VS STATE OF ODISHA	BAMADEV BARAL VS	BADAMBADI /257 /2025 () //
354	D-ABLAPL/21768/2025 ABLAPL/8606/2025	ABHILAS @ ABHILASH MALIK VS STATE OF ODISHA	ANUPAM DASH VS	AUL /147 /2025 () //
355	D-ABLAPL/21424/2025 ABLAPL/8607/2025	NARAYAN ROUT VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /568 /2025 () //
356	D-ABLAPL/21771/2025 ABLAPL/8608/2025	PRAKASH CHANDRA BHADRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KUDANAGARI /201 /2025 () //
357	D-ABLAPL/21542/2025 ABLAPL/8609/2025	RATNAKAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000052/2025
358	D-ABLAPL/21879/2025 ABLAPL/8610/2025	SUBAS BEHERA @ NIRANJAN BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	FATEGARH /201 /2025 () //